## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 229/15	TP 31/17	For filing amended Petition	433 ( e)	State Bank of Travancore Vs. Cranes Software International Itd.

SL. NAME (IN CAPITAL)

REPRESENTATION TO WHOM

**SIGNATURE** 

SUBSHI KRERIHI S.V

& PHONE NUMBER

## ORDER

Counsel for Petitioner Bank is present. Again he requested time to carryout

amended and amendment petition. Time extended till 17/01/2018.

Member (T)

Member (J)